

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**APPEAL No. 273 of 2014**

**Dated : 20<sup>th</sup> November , 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**Essar Power Gujarat Ltd.**

**... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission  
& Ors.**

**... Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur  
Mr. Apoorva Misra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
for R.2 & 3

**ORDER**

It is submitted that the very same impugned Order is the subject matter of the other Appeal No. 85 of 2014, which has already been admitted and pending before Court II.

Therefore, **Admit.** Issue notice. Ms. Poorva Saigal, the learned counsel takes notice on behalf of Respondent Nos. 2 & 3. Notice to be issued to the other Respondents returnable on 17.12.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter along with Appeal No. 85 of 2014 before Court II on **17.12.2014.**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/js